

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) Does not arise.

Experiments in Processing Chicken and Eggs at CFTRI, Mysore.

5370. SHRI OSCAR FERNANDES: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether there have been experiments at the Central Food Technological Research Institute in processing of Chicken and Eggs; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENTS (SHRI C. P. N. SINGH):

(a) and (b). Central Food Technological Research Institute (CFTRI), Mysore has developed processes for chicken-meat based processed food products such as chicken sausages, curried chicken, Tandoori Chicken, smoke cured chicken, children food dehydrated mince etc. The Institute also offers know-how for manufacture of egg flakes, egg powder, egg preservation and also equipment design for small scale poultry dressing.

News item Captioned "Vigilance Probe into Complaint against Police"

5371. SHRI R.L.P. VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Vigilance Probe into Complaint against Police" which appeared in *Times of India* dated 31st October, 1981;

(b) if so, what progress has been made in this regard; and

(c) what action Government have taken against the policemen culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). A case vide FIR No. 898 dated 26-10-1981 under Section 420 IPC has been registered at Police Station, Civil Lines about Shri Ashwani Kumar's complaint of having been cheated of Rs. 1950/- and the case is under investigation. The complaint of Shri Ashwani Kumar about misbehaviour of the Investigation Officer and alleged beating by the staff of the Police Station, Civil Lines has been looked into by the Vigilance Branch of Delhi Police. The Sub-Inspector, Incharge of the investigation, has been suspended. The transfer of the Head Constable and a Constable of the Police station involved in the matter has also been ordered.

Closure of Newspapers due to Disputes, Agitations and Financial Losses

5371-A. SHRI SONTOSH MOHAN DEV: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that several newspapers' establishments in the country had faced difficulties in continuing their publications due to disputes, agitations and financial losses;

(b) if so, the details of newspapers closed down or likely to do so; and

(c) the measures proposed to be taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). Some newspaper establishments in the country have faced difficulties in continuing their publications due to paucity of funds, uneconomic working conditions and agitations. According to information received from the State